

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD - BENCH

ALLAHABAD

Contempt Application no. 128/2004

In

O.A. No. 06 of 2003 (I)

Hari Narain s/o Late

Kunj Bihari Ram resident of

39 Rajpur Road, Dehradun.

----- Petitioner.

V/S

Shri R.P.S. Katwal.

----- Contemner.

Dt 2.9.04

Hon' Mr. A.K. Bhatnagar, J.M.

Hon. Mr. D.R. Tiwari, A.M.

Applicant appeared in person prays for
adjournment on personal grounds. Allowed.

List on 12.10.04.

Sd/-

A.M.

Sd/-

J.M.

TRUE
COPY

Section Officer
Central Administrative Tribunal
Allahabad
28/9/04

Serial No. 682
3) Name of the applicant Shri Hari Narayan, A.M.
4) Date of filing of application 02/9/04
5) Number of Pages One
6) Statement charged Prosf
7) Date of receipt 28/9/04
8) Date of delivery 28/9/04

Hari Narain

Accordingly.
Dated the 25.8.2004

Hari Narain
(Hari Narain)
Petitioner
(IN PERSON)